

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A. Nos. 89-91/2016 in  
Civil Appeal No. 4060/2009

MODERN DENTAL COLLEGE &amp; RES.CEN. &amp; ORS.

Appellant(s)

VERSUS

STATE OF MADHYA PRADESH &amp; ORS.

Respondent(s)

(For appeal against Registrar's order, c/delay in filing appeal,  
exemption from filing certified copy of the order and office  
report)

Date : 17/02/2017

These applications were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI  
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Appellant(s) Mr. Puneet Jain, Adv.  
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For Respondent(s) Mr. Mohan Prasad Gupta, Adv.  
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Mr. Dharmendra Kumar Sinha, Adv.  
  
Mr. Vikas Singh, Sr. Adv.  
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Mr. Ankit Kr. Lal, Adv.  
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Mr. Ankit Raj, Adv.  
Ms. Ruchi Kohli, Adv.  
Mr. R. C. Kohli, Adv.

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Mr. Sunil Kumar Jain, Adv.

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Ms. Manju Jetley, Adv.

Ms. Pragati Neekhara, Adv.  
Mr. Suryanarayana Singh, Adv.

Mr. Jasbir Singh Malik, Adv.  
Ms. Usha Nandini V., Adv.

Mr. P P Singh, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Delay condoned.

The Interlocutory Application No..../2016 in Civil  
Appeal No. 4060/2009 for clarification/modification of  
judgment dated 02.05.2016 be listed within four weeks.

The instant application Nos. 89-91 stand disposed of.

(Nidhi Ahuja)  
Court Master

(Mala Kumari Sharma)  
Court Master